

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	21/08/2012
3. Authority under which corporate debtor is incorporated/registered	ROC Uttar Pradesh II (NOIDA)
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28910UP2012PTC052091
5. Address of the registered office and principal office (if any) of corporate debtor	Registered office: 42, Kaila Wala Delhi Gate, Ghaziabad, Uttar Pradesh, India, 201001
6. Insolvency commencement date in respect of corporate debtor	Insolvency Commencement Date : 09/06/2026 IRP Appointed vide order dated : 28/07/2026 Appointment order received on : 03/08/2026
7. Estimated date of closure of insolvency resolution process	06/12/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	MANISH AGARWALLA Regn no : IBBI/PA-001/ IP-P-02082/2020-2021/13198
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Room No 9.5th Floor, Parmeshwari Building, Chatribari, Guwahati 781001 Email : camanishagarwalla@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Room No 1 & 2, 2nd Floor, Parmeshwari Building, Chatribari, Guwahati 781001 Email : cirp.goodwill@gmail.com Mob: 9435241000
11. Last date for submission of claims	11/08/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED** on **09.06.2026**.
The creditors of GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 11.08.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date 03.08.2026
Place: Guwahati

Name : MANISH AGARWALLA
Interim Resolution Professional :
IBBI/PA-001/IP-P-02082/2020-2021/13198



जनसत्ता

फॉर्म ए

सार्वजनिक सूचना

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अंतर्गत)

गुडविल आयरन एंड स्टील ट्रेडर्स प्राइवेट लिमिटेड के लेनदार

प्रासंगिक विवरण

1.	कॉर्पोरेट देनदार का नाम	गुडविल आयरन एंड स्टील ट्रेडर्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट देनदार के निगमन की तिथि	21/08/2012
3.	प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निगमित/पंजीकृत है	आरओसी उत्तर प्रदेश II (नोएडा)
4.	कॉर्पोरेट पहचान संख्या/सीमित देयता कॉर्पोरेट देनदार की पहचान संख्या	U28910UP2012PTC052091
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय: 42, कैला वालन, दिल्ली गेट, गाजियाबाद, उत्तर प्रदेश, भारत, 201001
6.	कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ होने की तारीख	दिवाला प्रारंभ होने की तिथि: 09/06/2026 आईआरपी की नियुक्ति आदेश दिनांक: 28/07/2026 नियुक्ति आदेश प्राप्त हुआ: 06/12/2026
7.	दिवाला समाधान प्रक्रिया बंद होने की अनुमानित तारीख	06/12/2026
8.	अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवाला पेशेवर का नाम और पंजीकरण संख्या	मनीष अग्रवाल पंजीकरण संख्या: 03/08/2026 IBBI/IPA-001/IP-P-02082/2020-2021/13198
9.	अंतरिम समाधान पेशेवर का पता और ईमेल, जैसा कि बोर्ड के पास पंजीकृत है	पता: कमरा संख्या 9, पौंचवीं मंजिल, परमेश्वरी बिल्डिंग, चन्नीबाड़ी, गुवाहाटी 781001 ई-मेल: camanishagarwalla@gmail.com
10.	अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	कमरा संख्या 1 एवं 2, दूसरी मंजिल, परमेश्वरी बिल्डिंग, चन्नीबाड़ी, गुवाहाटी 781001 ई-मेल: cirp.goodwill@gmail.com मोबाइल: 9435241000
11.	दावा प्रस्तुत करने की अंतिम तिथि	11/08/2026
12.	अंतरिम समाधान पेशेवर द्वारा धारा 21 की उपधारा (6ए) के खंड (बी) के तहत लेनदारों की श्रेणियां, यदि कोई हों, सुनिश्चित की गई हैं	उपलब्ध नहीं है।
13.	एक वर्ग के लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए नामित दिवालियापन पेशेवरों के नाम। (प्रत्येक वर्ग के लिए तीन नाम)	उपलब्ध नहीं है।
14.	(क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है:	(क) https://ibbi.gov.in/en/home/downloads (ख) उपलब्ध नहीं है।

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि अधिकरण ने 09.06.2026 को गुडविल आयरन एंड स्टील ट्रेडर्स प्राइवेट लिमिटेड के संबंध में कॉर्पोरेट दिवाला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है। गुडविल आयरन एंड स्टील ट्रेडर्स प्राइवेट लिमिटेड के लेनदारों से अनुरोध किया जाता है कि वे अपने दावे प्रमाण सहित 11.08.2026 तक, प्रविष्टि संख्या 10 के समक्ष उल्लिखित पते पर अंतरिम समाधान पेशेवर को प्रस्तुत करें। विंतीय लेनदार अपने दावे प्रमाण सहित केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार अपने दावे प्रमाण सहित व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रस्तुत कर सकते हैं। झूठे या भ्रामक दावे के प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

दिनांक: 03.08.2026

स्थान: गुवाहाटी

नाम: मनीष अग्रवाल

अंतरिम समाधान पेशेवर:

IBBI/IPA-001/IP-P-02082/2020-2021/13198

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	21/08/2012
3.	Authority under which corporate debtor is incorporated/registered	ROC Uttar Pradesh II (NOIDA)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28910UP2012PTC052091
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 42, Kaila Walan Delhi Gate, Ghaziabad, Uttar Pradesh, India, 201001
6.	Insolvency commencement date in respect of corporate debtor	Insolvency Commencement Date : 09/06/2026 IRP Appointed vide order dated : 28/07/2026 Appointment order received on : 03/08/2026
7.	Estimated date of closure of insolvency resolution process	06/12/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	MANISH AGARWALLA Regn no :IBBI/IPA-001/ IP-P-02082/2020-2021/13198
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Room No 9,5 th Floor, Parmeshwari Building, Chatribari, Guwahati 781001 Email : camanishagarwalla@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Room No 1 & 2, 2nd Floor, Parmeshwari Building, Chatribari, Guwahati 781001 Email :cirp.goodwill@gmail.com Mob: 9435241000
11.	Last date for submission of claims	11/08/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED on **09.06.2026**.

The creditors of GOODWILL IRON & STEEL TRADERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 11.08.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date 03.08.2026
Place: Guwahati

Manish Agarwalla
Name : **MANISH AGARWALLA**
Interim Resolution Professional :
IBBI/IPA-001/IP-P-02082/2020-2021/13198

